

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 75 of 2013**

**Dated : 7<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**The Superintending Engineer  
Dindigul Electricity Circle  
Tamil Nadu Generating & Dis. Co. Ltd. ... Appellant(s)**

**Versus**

**M/s Sreenivasa Balaji Papers Pvt. Ltd.. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

**ORDER**

As directed, the learned counsel for the Appellant has filed his Written Submissions. Nobody has represented on behalf of the Respondents and no Written Submissions have been filed.

In order to give further opportunity to the Respondents to file their Written Submissions, post the matter before the **Chennai Circuit Bench on 26.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**